

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -04-04-2013

PROCEEDINGS

Judiciary – General Transfer, 2013 of Munsiff-Magistrates in the Subordinate Judiciary - Orders issued.

ORDER NO. B1 – 58/2013(2)

As part of General Transfer 2013 the following transfers and postings in the State Subordinate Judiciary are ordered :

1. Shri Hari R. Chandran, Munsiff-Magistrate, Sasthamcottah is transferred and posted as Munsiff, Kayamkulam. He will handover charge of his office to the Chief Judicial Magistrate, Kollam and take charge as Munsiff, Kayamkulam from the Junior Superintendent / Vacation Officer of the Court.

The Chief Judicial Magistrate, Kollam will hold the full additional charge of Munsiff-Magistrate, Sasthamcottah, until further orders.

2. Smt. V.B.Sujayamma, Principal Munsiff, Thiruvananthapuram is transferred and posted as Principal Munsiff, Kochi. She will hand over charge of her office to Shri A.Ijas(SI.No.3) and take charge as Principal Munsiff, Kochi from the Junior Superintendent / Vacation Officer of the Court.

3. Shri A.Ijas, Addl.Munsiff-III, Thiruvananthapuram is posted as Principal Munsiff, Thiruvananthapuram. He will handover his additional charge of Addl.Munsiff-II, Thiruvananthapuram to the Junior Superintendent / Vacation Officer of the Court and take charge as Principal Munsiff, Thiruvananthapuram from Smt. V.B.Sujayamma (SI.No.2). He will also hold the full additional charge of Addl.Munsiff-III, Thiruvananthapuram, until further orders.

4. Shri Sudeep S., Judicial Magistrate of First Class-III, Thiruvananthapuram is transferred and posted as Judicial Magistrate of First Class-II, Thrissur. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Thiruvananthapuram and take charge as Judicial Magistrate of First Class-II, Thrissur from the Judicial Magistrate of First Class-III, Thrissur.

The Judicial Magistrate of First Class-II, Thiruvananthapuram will hold the full additional charge of Judicial Magistrate of First Class-III, Thiruvananthapuram, until further orders.

5. Shri Radakrishnan S., Judicial Magistrate of First Class, N.Paravur is transferred and posted as Judicial Magistrate of First Class-I, Attingal. He will handover charge of his office to the Judicial Magistrate of First Class-I, Aluva and take

charge as Judicial Magistrate of First Class-I, Attingal from the Judicial Magistrate of First Class-II, Attingal.

The Judicial Magistrate of First Class-I, Aluva will hold the full additional charge of the Judicial Magistrate of First Class, N.Paravur, until further orders.

6. Shri A.G.SathishKumar, Munsiff, Kodungallur is transferred and posted as Judicial Magistrate of First Class, Ottappalam. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class, Ottappalam from the Judicial Magistrate of First Class-II, Palakkad. He will also hand over his additional charge of Judicial Magistrate of First Class, Kodungallur to the Judicial Magistrate of First Class, Chavakkad.

The Judicial Magistrate of First Class, Chavakkad will hold the full additional charge of Judicial Magistrate of First Class, Kodungallur till Shri S.K. Anilkumar(SI.No.19) takes charge.

7. Shri Philip Thomas, Judicial Magistrate of First Class-III(Mobile Court), Ernakulam is transferred and posted as Principal Munsiff, Kozhikode-II. He will handover charge of his office and his additional charge of Judicial Magistrates of First Class-I, Ernakulam to the Additional Chief Judicial Magistrate, Ernakulam and take charge as Principal Munsiff, Kozhikode-II from Shri Ravichander C.R.(SI.No.24)

The Additional Chief Judicial Magistrate, Ernakulam will hold the full additional charges of Judicial Magistrates of First Class-I & III(Mobile Court), Ernakulam till Shri Santhosh K.Venu(SI.No.56) takes charge.

8. Shri Jayaraj M.P., Judicial Magistrates of First Class, Tirur is transferred and posted as Munsiff, Thalassery. He will handover charge of his office to the Judicial Magistrates of First Class, Parappanangadi and take charge as Munsiff, Thalassery from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrates of First Class, Parappanangadi will hold the full additional charge of Judicial Magistrates of First Class, Tirur till Smt. Sreeja V. (SI.No.48) takes charge.

9. Shri Jayakrishnan G.P., Munsiff-Magistrate, Paravur is transferred and posted as Munsiff, Thiruvalla. He will handover charge of his office to the Judicial Magistrates of First Class-I, Kollam and take charge as Munsiff, Thiruvalla from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrates of First Class-I, Kollam will hold the full additional charge of Munsiff-Magistrate, Paravur, until further orders.

10. Shri C.Mujeeb Rahman, Judicial Magistrates of First Class-I, Kannur is

transferred and posted as Munsiff, Koyilandi. He will handover charge of his office to the Judicial Magistrates of First Class-II, Kannur and take charge as Munsiff, Koyilandi from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrates of First Class-II, Kannur, will hold the full additional charge of Judicial Magistrates of First Class-I, Kannur, till Shri Krishnakumar K. (Sl.No.37) takes charge.

11. Smt. Gosha C.G., Judicial Magistrate of First Class-I, Manjeri is transferred and posted as Judicial Magistrate of First Class, Kunnamkulam. She will handover charge of her office and her additional charge of Judicial Magistrate of First Class-I(Forest Offences), Manjeri to Smt. Mini R.(Sl.No.23) and take charge as Judicial Magistrate of First Class, Kunnamkulam from the Judicial Magistrate of First Class, Chavakkad.

12. Smt. Titty George, Principal Munsiff, Kochi is transferred and posted as Judicial Magistrate of First Class-III, Kozhikode. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-III, Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode

13. Shri K.P.Anilkumar, Addl. Munsiff(RCC), Ernakulam is transferred and posted as Judicial Magistrate of First Class-I Thrissur. He will handover charge of his office and his additional charge of Addl. Munsiff-II, Ernakulam to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-I Thrissur from the Judicial Magistrate of First Class-III, Thrissur.

14. Shri Harikumar K.N., Judicial Magistrate of First Class, Perinthalmanna is transferred and posted as Addl. Munsiff(RCC), Ernakulam. He will hand over charge of her office to the Munsiff-Magistrate, Perinthalmanna and take charge as Addl. Munsiff(RCC), Ernakulam from the Junior Superintendent / Vacation Officer of the Court.

The Munsiff-Magistrate, Perinthalmanna will hold the full additional charge of the Judicial Magistrate of First Class, Perinthalmanna till Shri V.K.Unnikrishnan(Sl. No.33)takes charge.

15. Smt.Priyachand P.P., Munsiff, Chavakkad is transferred and posted as Addl.Munsiff-II, Thrissur. She will hand over charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Addl.Munsiff-II, Thrissur from the Junior Superintendent / Vacation Officer of the court.

16. Shri Thushar M, Judicial Magistrate of First Class, Ottappalam is

transferred and posted as Addl.Munsiff-III, Thrissur. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Palakkad and take charge as Addl.Munsiff-III, Thrissur from the Addl.Munsiff(RCC), Thrissur.

The Judicial Magistrate of First Class-II, Palakkad will hold the full additional charge of the Judicial Magistrate of First Class, Ottappalam till Shri A.G. Sathishkumar(SI. No.6)takes charge.

17. Shri D.Sudheer, Judicial Magistrate of First Class Varkala is transferred and posted as Munsiff, Kanjirappally. He will handover charge of his office to the Judicial Magistrate of First Class-II, Attingal and take charge as Munsiff, Kanjirappally from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-II, Attingal will hold the full additional charge of the Judicial Magistrate of First Class, Varkala till Shri Rajesh R.(SI. No.22) takes charge.

18. Smt. Pooja P.P., Judicial Magistrate of First Class-II, Aluva is transferred and posted as Munsiff, Chalakkudy. She will hand over charge of her office to the Judicial Magistrate of First Class-I, Aluva and take charge as Munsiff, Chalakkudy from the Judicial Magistrate of First Class, Chalakkudy.

The Judicial Magistrate of First Class-I, Aluva will hold the full additional charge of the Judicial Magistrate of First Class-II, Aluva till Shri P.A.Sirajudheen (SI. No.36.)takes charge.

19. Shri S.K.Anilkumar, Judicial Magistrate of First Class-I, Kochi is transferred and posted as Munsiff, Kodungallur. He will handover charge of his office to the Judicial Magistrate of First Class-II, Kochi and take charge as Munsiff, Kodungallur from the Junior Superintendent / Vacation Officer of the court. He will also take full additional charge of Judicial Magistrate of First Class, Kodungallur from the Judicial Magistrate of First Class, Chavakkad.

The Judicial Magistrate of First Class-II, Kochi will hold the full additional charge of the Judicial Magistrate of First Class-I, Kochi, till Smt. Anju Meera Birla(SI. No.58) takes charge.

20. Smt. Aaj Sudarsan, Munsiff, Kayamkulam is transferred and posted as Munsiff, Pala. She will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, Pala from the Munsiff, Ettumanoor.

21. Shri K.P.Joy, Judicial Magistrate of First Class, Karunagappally is

transferred and posted as Addl Munsiff, Irinjalakuda. He will handover charge of his office to the Chief Judicial Magistrate, Kollam and take charge as Addl Munsiff, Irinjalakuda from the Principal Munsiff, Irinjalakuda

The Chief Judicial Magistrate, Kollam will hold the full additional charge of the Judicial Magistrate of First Class, Karunagappally till Shri C.Deepu(SI.No.28) takes charge.

22. Shri Rajesh R., Munsiff, Adoor is transferred and posted as Judicial Magistrate of First Class, Varkala. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Varkala from the Judicial Magistrate of First Class-II, Attingal.

23. Smt. Mini R., Judicial Magistrate of First Class, Malappuram is transferred and posted as, Judicial Magistrate of First Class-I, Manjeri. She will take charge as Judicial Magistrate of First Class-I, Manjeri from Smt. Gosha C.G. (SI.No.11) on 13-05-2013 and continue to hold the charge of Judicial Magistrate of First Class, Malappuram till Smt. Nishi P.S.(SI.No.29) takes charge. She will also take full additional charge of Judicial Magistrate of First Class-II(Forest Offences), Manjeri from Smt. Gosha C.G. and continue to hold the full additional charge, until further orders.

24. Shri Ravichander C.R., Principal Munsiff, Kozhikode-II is posted as Addl. Munsiff, Kozhikode-II. He will hand over charge of his office to Shri Philip Thomas(SI.No.7) and take charge as Addl. Munsiff, Kozhikode-II from the Junior Superintendent / Vacation Officer of the court.

25. Smt. Jaya Prabhu, Munsiff, N.Paravur is transferred and posted as . Munsiff, Adoor. She will hand over charge of her office to the Munsiff, Aluva and take charge as Munsiff, Adoor from the Junior Superintendent / Vacation Officer of the court.

The Munsiff, Aluva will hold the full additional charge of the Munsiff, N.Paravur, until further orders.

26 Shri Reno Francis Xavier T., Judicial Magistrate of First Class-II, Thrissur is transferred and posted as Addl.Munsiff, Cherthala. He will hand over charge of his office to the Judicial Magistrate of First Class-III, Thrissur and take charge as Addl.Munsiff, Cherthala from the Pri.Munsiff, Cherthala.

The Judicial Magistrate of First Class-III, Thrissur will hold the full additional charge of the Judicial Magistrate of First Class-II, Thrissur till Sudeep S.(SI. No.4) takes charge.

27. Shri A.M.Asharaf, Judicial Magistrate of First Class-V(Mark list cases), Thiruvananthapuram is transferred and posted as Munsiff, Alathur. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Thiruvananthapuram and take charge as Munsiff, Alathur from the Judicial Magistrate of First Class, Alathur.

The Judicial Magistrate of First Class-II, Thiruvananthapuram will hold the full additional charge of the Judicial Magistrate of First Class-V(Mark list cases), Thiruvananthapuram, until further orders.

28. Shri C.Deepu, Judicial Magistrate of First Class, Mananthavady is transferred and posted as Judicial Magistrate of First Class, Karunagappally. He will hand over charge of his office to the Chief Judicial Magistrate, Kalpetta and take charge as Judicial Magistrate of First Class, Karunagappally from the Chief Judicial Magistrate, Kollam

The Chief Judicial Magistrate, Kalpetta will hold the full additional charge of the Judicial Magistrate of First Class, Mananthavady till Shri K. Noushadali(Sl. No.53) takes charge.

29.Smt. Nishi P.S., Judicial Magistrate of First Class, Thalassery is transferred and posted as Judicial Magistrate of First Class, Malappuram. She will hand over charge of her office to the Addl. Chief Judicial Magistrate, Thalassery and take charge as Judicial Magistrate of First Class,Malappuram from Smt.Mini R. (Sl.No.23)

The Addl. Chief Judicial Magistrate, Thalassery will hold the full additional charge of the Judicial Magistrate of First Class, Thalassery till Shri Suraj S.(Sl. No.35) takes charge.

30. Shri Baiju T.D., Judicial Magistrate of First Class, Muvattupuzha is transferred and posted as Addl.Munsiff-I,Neyyattinkara. He will hand over charge of his office to the Judicial Magistrate of First Class, Kothamangalam and take charge as Addl. Munsiff-I, Neyyattinkara from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class, Kothamangalam will hold the full additional charge of the Judicial Magistrate of First Class, Muvattupuzha, until further orders

31. Shri R.Sureshkumar, Munsiff, Thalassery is transferred and posted as Additional Munsiff-I, Thiruvananthapuram. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as

Additional Munsiff-I, Thiruvananthapuram from the Junior Superintendent / Vacation Officer of the court

32. Shri K.Vidhyadharan, Additional Munsiff-I, Thiruvananthapuram is transferred and posted as Munsiff, Thaliparamba. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, Thaliparamba from the Junior Superintendent / Vacation Officer of the court

33. Shri Shri V.K.Unnikrishnan, Munsiff, Thaliparamba is transferred and posted as Judicial Magistrate of First Class, Perinthalmanna. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Perinthalmanna from the Munsiff-Magistrate, Perinthalmanna

34. Shri Subramonian Namboothiri, Judicial Magistrate of First Class, Nadapuram is transferred and posted as Munsiff, Chavakkad. He will handover charge of his office to the Judicial Magistrate of First Class, Vadakara and take charge as Munsiff, Chavakkad from the Junior Superintendent / Vacation Officer of the court

The Judicial Magistrate of First Class, Vadakara will hold the full additional charge of the Judicial Magistrate of First Class, Nadapuram till Shri Antony M.C. (Sl.No.49) takes charge

35. Shri Suraj S., Judicial Magistrate of First Class-II, Thamarassery is transferred and posted as Judicial Magistrate of First Class, Thalassery. He will hand over charge of his office to Judicial Magistrate of First Class-I, Thamarassery and take charge as Judicial Magistrate of First Class, Thalassery from the Chief Judicial Magistrate, Thalassery

The Judicial Magistrate of First Class-I, Thamarassery will hold the full additional charges of the Judicial Magistrate of First Class-II, Thamarassery till Shri Shibu Daniel (Sl.No.42) takes charge.

36. Shri P.A.Sirajudheen, Munsiff-Magistrate, Manathavady is transferred and posted as Judicial Magistrate of First Class-II, Aluva. He will handover the charge of his office to the Chief Judicial Magistrate, Kalpetta and take charge as Judicial Magistrate of First Class-II, Aluva from the Judicial Magistrate of First Class-I, Aluva

The Chief Judicial Magistrate, Kalpetta will hold the full additional charges of the Munsiff-Magistrate, Manathavady till Shri Noushadali K. (Sl.No.53) takes charge.

37. Shri Krishnakumar K., Judicial Magistrate of First Class, Kasaragod is transferred and posted as Judicial Magistrate of First Class-I, Kannur. He will hand over charge of his office to the Chief Judicial Magistrate, Kasaragod and take charge as Judicial Magistrate of First Class-I, Kannur from the Judicial Magistrate of First Class-II, Kannur

The Chief Judicial Magistrate, Kasaragod will hold the full additional charges of the Judicial Magistrate of First Class, Kasaragod, until further orders.

38. Smt. Sini S.R., Munsiff, Kottarakkara is transferred and posted as Judicial Magistrate of First Class-II(Mobile Court), Alappuzha. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-II(Mobile Court), Alappuzha from the Judicial Magistrate of First Class-I, Alappuzha.

39. Shri Sudheeshkumar S., Addl. Munsiff-I, Neyyattinkara is transferred and posted as Judicial Magistrate of First Class-III, Punalur. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-III, Punalur from the Judicial Magistrate of First Class-I, Punalur.

40. Smt. Manju V., Addl. Munsiff-II, Neyyattinkara is transferred and posted as Judicial Magistrate of First Class-II, Kanjirappally. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-II, Kanjirappally from the Judicial Magistrate of First Class-I, Kanjirappally

41. Smt. Viveeja Raveendran, Munsiff, Kanjirappally is transferred and posted as Munsiff, Kottarakkara. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, Kottarakkara from the Junior Superintendent / Vacation Officer of the court

42. Shri Shibu Daniel, Judicial Magistrate of First Class-III, Neyyattinkara is transferred and posted as Judicial Magistrate of First Class-II, Thamarassery. He will handover charge of his office and his additional charge of Judicial Magistrate of First Class-I, Neyyattinkara to the Judicial Magistrate of First Class-II, Neyyattinkara and take charge as Judicial Magistrate of First Class-II, Thamarassery from the Judicial Magistrate of First Class-I, Thamarassery

The Judicial Magistrate of First Class-II, Neyyattinkara will hold the full additional charges of Judicial Magistrate of First Class-I & III, Neyyattinkara till Shri Sanjaikumar V.K.(Sl.No.61) takes charge.

43. Smt. Jalaja Rani M.T., Judicial Magistrate of First Class-II, Hosdurg is transferred and posted as Judicial Magistrate of First Class, Koothuparamba. She will handover charge of her office and her additional charge of Judicial Magistrate of First Class-I, Hosdurg to the Chief Judicial Magistrate, Kasaragode and take charge as Judicial Magistrate of First Class, Koothuparamba from the Judicial Magistrate of First Class, Mattannur.

The Chief Judicial Magistrate, Kasaragode will hold the full additional charge of the Judicial Magistrate of First Class-I & II, Hosdurg till Shri Suresh P.M. (Sl.No.50) takes charge.

44. Shri Ganesh M.K., Addl.Munsiff, Kozhikode-II is transferred and posted as Addl.Munsiff-II, Ernakulam. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Addl.Munsiff-II, Ernakulam from the Junior Superintendent / Vacation Officer of the court

45. Shri Shyjal M.P., Prl. Munsiff, Kasaragode is transferred and posted as Addl.Munsiff, Kannur. He will handover charge of his office and his additional charge of Addl.Munsiff, Kasaragod to the the Munsiff, Hosdurg and take charge as Addl.Munsiff, Kannur from the Prl.Munsiff, Kannur

The Munsiff, Hosdurg will hold the full additional charges of Prl. & Addl. Munsiffs, Kasaragode, until further orders.

46. Shri Pradeep P., Judicial Magistrate of First Class, Sulthan Bathery is transferred and posted as Judicial Magistrate of First Class, Perambra. He will handover charge of his office to the Chief Judicial Magistrate, Kalpetta and take charge as Judicial Magistrate of First Class, Perambra from Munsiff-Magistrate, Perambra .

The Chief Judicial Magistrate, Kalpetta will hold the full additional charge of Judicial Magistrate of First Class, Sulthan Bathery till Shri Noushadali K.(Sl.No.53) takes charge.

47. Smt. Baveena Nath K.S., Judicial Magistrate of First Class-I, Attingal is transferred and posted as Addl. Munsiff, Kollam. She will handover charge of her office to the Judicial Magistrate of First Class-II, Attingal and take charge as Addl. Munsiff, Kollam from the Prl. Munsiff, Kollam

The Judicial Magistrate of First Class-II, Attingal will hold the full additional charge of Judicial Magistrate of First Class-I, Attingal till Shri S.Radhakrishnan(Sl. No.5) takes charge.

48. Smt. Sreeja V., Judicial Magistrate of First Class, Koothuparamba is

transferred and posted as Judicial Magistrate of First Class, Tirur. She will handover charge of her office to the Judicial Magistrate of First Class, Mattannur and take charge as Judicial Magistrate of First Class, Tirur from the Judicial Magistrate of First Class, Parappanangadi.

The Judicial Magistrate of First Class, Mattannur will hold the full additional charge of Judicial Magistrate of First Class, Koothuparamba till Smt. Jalajarani M.T. (Sl. No.43) takes charge

49. Shri Antony M.C., Munsiff-Magistrate, Sulthan Bathery is transferred and posted as Judicial Magistrate of First Class, Nadapuram. He will handover charge of his office to the Chief Judicial Magistrate, Kalpetta and take charge as Judicial Magistrate of First Class, Nadapuram from the Judicial Magistrate of First Class, Vadakara. He will also take the full additional charge of Munsiff, Nadapuram from the Junior Superintendent / Vacation Officer of the Court and continue to hold the full additional charge , until further orders.

The Chief Judicial Magistrate, Kalpetta will hold the full additional charge of Munsiff-Magistrate, Sulthan Bathery till Shri K.Noushadali(Sl. No.53) takes charge

50. Shri. Suresh P.M., Addl.Munsiff, Kochi is transferred and posted as Judicial Magistrate of First Class-II, Hosdurg. He will hand over charge of her office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-II, Hosdurg from the Chief Judicial Magistrate, Kasaragod. He will also take the full additional charge of the Judicial Magistrate of First Class-I, Hosdurg from the Chief Judicial Magistrate, Kasaragod and continue hold the full additional charge, until further orders.

51. Shri Biju V.G., Judicial Magistrate of First Class-II, Ernakulam is transferred and posted as Munsiff, Tirur. He will handover charge of his office to the Addl. Chief Judicial Magistrate, Ernakulam and take charge as Munsiff, Tirur from the Junior Superintendent / Vacation Officer of the Court

The Addl. Chief Judicial Magistrate, Ernakulam will hold the full additional charge of Judicial Magistrate of First Class-II, Ernakulam till Shri Santhosh K.Venu. (Sl. No.56) takes charge.

52. Shri Hareesh G., Judicial Magistrate of First Class, Nedumkandam is transferred and posted as Munsiff-Magistrate, Erattupetta. He will hand over charge of his office to the Judicial Magistrate of First Class, Adimaly and take charge as Munsiff-Magistrate, Erattupetta from the Judicial Magistrate of First Class, Pala.

The Judicial Magistrate of First Class, Adimaly will hold the full additional

charge of the Judicial Magistrate of First Class, Nedumkandam till Smt.Rejula P.V. (Sl. No.59) takes charge.

53. Shri Noushadali K., Judicial Magistrate of First Class-I, Palakad is transferred and posted as Munsiff-Magistrate, Mananthavady. He will hand over charge of his office to the Judicial Magistrate of First Class-III, Palakad and take charge as Munsiff-Magistrate, Mananthavady from the Chief Judicial Magistrate, Kalpetta. He will also take the full additional charges of Munsiff-Magistrate, Sulthan Bathery, Judicial Magistrates of First Class, Mananthavady & Sulthan Bathery from the Chief Judicial Magistrate, Kalpetta and continue to hold the full additional charges, until further orders.

54. Smt. Prasanna K., Judicial Magistrate of First Class-II, Kanjirappally is transferred and posted as Addl.Munsiff-II, Thiruvananthapuram. She will handover charge of her office to the Judicial Magistrate of First Class-I, Kanjirappally and take charge as Addl.Munsiff-II, Thiruvananthapuram from Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class-I, Kanjirappally will hold the full additional charge of the Judicial Magistrate of First Class-II, Kanjirappally till Smt.Manju V. (Sl. No.40) takes charge.

55. Shri M.I.Johnson, Munsiff-Magistrate, Erattupetta is transferred and posted as Addl.Munsiff, Kochi. He will handover charge of his office to Judicial Magistrate of First Class-I, Kanjirappally and take charge as Addl.Munsiff, Kochi from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class-I, Kanjirappally will hold the full additional charge of the Munsiff-Magistrate, Erattupetta till Shri Hareesh G.(Sl.No.52) takes charge.

56. Shri Santhosh K. Venu, Munsiff-Magistrate, Kattappana is transferred and posted as Judicial Magistrate of First Class-II, Ernakulam. He will hand over charge of his office to the Munsiff-Magistrate, Peermade and take charge as Judicial Magistrate of First Class-II, Ernakulam from the Addl. Chief Judicial Magistrate, Ernakulam.

The Munsiff-Magistrate, Peermade will hold the full additional charge of the Munsiff-Magistrate, Kattappana till Smt. Rejula P.V.(SL.No.59) takes charge.

57. Smt. Ambili C.S., Judicial Magistrate of First Class-III, Punalur is transferred and posted as Addl. Munsiff-II, Neyyatinkara. She will hand over charge of her office to the Judicial Magistrate of First Class-I, Punalur and take charge as Addl.

Munsiff-II, Neyyattinkara from the Junior Superintendent/Vacation Officer of the court.

The Judicial Magistrate of First Class-I Punalur will hold the full additional charge of the Judicial Magistrate of First Class-III, Punalur till Shri Sudheeshkumar S. (Sl.No.39) takes charge.

58. Smt. Anju Meera Birla, Addl.Munsiff-II, Thrissur is transferred and posted as Judicial Magistrate of First Class-I, Kochi. She will hand over charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-I, Kochi from the Judicial Magistrate of First Class-II, Kochi.

59. Smt. Rejula P.V., Munsiff-Magistrate, Mannarkkad is transferred and posted as Munsiff-Magistrate, Kattappana. She will hand over charge of her office to the Judicial Magistrate of First Class-II, Palakkad and take charge as Munsiff-Magistrate, Kattappana from the Munsiff-Magistrate, Peermade. She will also take the full additional charge of Judicial Magistrate of First Class, Nedumakandam from the Judicial Magistrate of First Class, Adimaly and continue to hold the full additional charge, until further orders.

The Judicial Magistrate of First Class-II, Palakkad will hold the full additional charge of the Munsiff-Magistrate, Mannarkkad, until further orders.

60. Shri Anup A.B., Munsiff, Nadapuram is transferred and posted as Judicial Magistrate of First Class, Chittoor. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Chittoor from the Munsiff, Chittoor.

61. Shri Sanjaikumar V.K., Munsiff, Koyilandi is transferred and posted as Judicial Magistrate of First Class-III, Neyyattinkara. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-III, Neyyattinkara from the Judicial Magistrate of First Class-III, Neyyattinkara. He will also take the full additional charge of Judicial Magistrate of First Class-I, Neyyattinkara from the Judicial Magistrate of First Class-II, Neyyattinkara and continue to hold the full additional charge, until further orders.

The Officers at Sl.No. 15, 59, 60 & 61 are not eligible for transfer grant and for joining time.

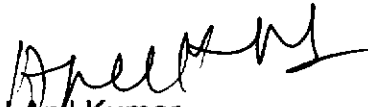
The Officers except at Sl.No. 14, 15, 16, 21, 24, 25, 30, 31, 44, 45, 47, 54, 55 & 57 are eligible for special allowance for extra administrative work at the rate of Rs.1,250/- per month in their new stations.

The officers who are transferred as per this proceedings will take charge at

their respective stations on the reopening of the courts after the summer vacation on 20-05-2013.

In the event of a relieving / relieved officer happens to be absent on the date of his taking / handing over charge, the respective officers may take /hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(By Order)



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General(A&E) Kerala, Thiruvananthapuram(61 copies)
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
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